

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 78 of 2013**

**Dated : 6<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Power Generating Company Ltd. .... Appellant(s)**  
**Versus**  
**Madhya Pradesh Electricity Regulatory**  
**Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1

**ORDER**

The learned counsel for the Appellant is filing the Written Submissions today after serving copy on the other side.

Post the matter for hearing on **04.09.2013.**

**(Rakesh Nath)**  
**Technical Member**

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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**